

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2158
ANSWERED ON 19/03/2025

RASHTRIYA GRAM SWARAJ ABHIYAN

**2158 SHRI BABUBHAI JESANGBHAI DESAI:
DR. MEDHA VISHRAM KULKARNI:
SHRI IRANNAKADADI:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details breakdown of the expenditure for the Rashtriya Gram Swaraj Abhiyan (RGSA) during the years 2021 to 2024, year-wise, classified by panchayat, district, and State levels;
- (b) the details about the projects initiated under the Rashtriya Gram Swaraj Abhiyan during the same period in the country particularly in Gujarat;
- (c) the steps taken under this scheme from the year 2021 to 2024, categorized by panchayat, district, and State-wise; and
- (d) whether any new panchayat has been established as a result of this scheme, if so, the details of the functioning of newly formed panchayats?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

(a) to (c) Ministry implemented the scheme of Rashtriya Gram Swaraj Abhiyan since 2018-19 to 2021-22 and Revamped Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) is being implemented since financial year 2022-23 in States/ UTs with main objective of capacitating Panchayati Raj institutions (PRIs) through imparting training to the Elected Representatives (ERs), functionaries and other stakeholders to develop their governance capabilities for leadership roles to enable the Panchayats to function effectively. Apart from training, under RGSA, Ministry also provides support to the States/ UTs including Gujarat to establish institutional mechanism for the Capacity Building & Training and to create Panchayat infrastructure like Gram Panchayat Bhawan, Computer and Co-location of Common Service Centres (CSCs) in Gram Panchayat Bhawan on limited scale.

Ministry of Panchayati Raj is also implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories (UTs) of the country under revamped RGSA. This initiative aims to revamp the functioning of Panchayats, making them more transparent, accountable, and effective. As part of this initiative, the Ministry has launched

eGramSwaraj, an online planning and accounting application designed to simplify Panchayat activities such as planning, accounting, and budgeting. The Ministry has also integrated eGramSwaraj with the Public Financial Management System (PFMS) for Gram Panchayats (GPs) to make real time payments to vendors/service providers. Panchayats use the eGramSwaraj portal to prepare and upload their Annual Panchayat Development Plans.

Under the scheme funds have released to States/UTs not to District/Gram Panchayats. Details of expenditure done by the States/ UTs including Gujarat is at Annexure-I and participants trained under the scheme is at Annexure-II.

(d) The revamped RGSA approved for implementation of from 2022-23 to 2025-26, have no provision for establishment new Panchayat.

Annexure-I

**Annexrefer to in reply to Part (a) to (c) of the Rajya Sabha Unstarred Question No. 2158
to be answered on 19/03/2025**

Funds utilized under the scheme since 2021-22 to 2024-25

(Rs. in crore)

Sl. No	States/UTs	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	0	0	21.35	35.46
2	Arunachal Pradesh	32.356	132.45	89.97	57.982
3	Assam	17.069	95.15	91.41	59.44
4	Bihar	12.674	70.07	51.81	49.05
5	Chhattisgarh	7.673	29.52	22.25	21.59
6	Goa	0	1.12	1	1.0
7	Gujarat	0	0.01	1.28	15.24
8	Haryana	1.173	3.06	8.84	5.61
9	Himachal Pradesh	20.347	37.49	69.3	38.23
10	Jammu and Kashmir	0	57.75	98.61	56.18
11	Jharkhand	0.209	18.44	25.95	16.74
12	Karnataka	0	20.74	37.78	20.91
13	Kerala	11.733	23.13	37.04	26.88
14	Madhya Pradesh	86.646	145.17	74.16	83.35
15	Maharashtra	53.011	129.03	194.26	98.32
16	Manipur	2.078	3.31	8.34	0.98
17	Meghalaya	0.807	6.41	6.26	7.06
18	Mizoram	0.512	25.48	15.64	18.09
19	Nagaland	0	0	5.46	8.56
20	Odisha	3.16	24.83	44.22	49.06
21	Punjab	2.879	42.91	23.06	20.04
22	Rajasthan	6.311	32.41	40.12	13.3
23	Sikkim	0.098	4.98	7.9	5.83
24	Tamil nadu	0	8.53	25.98	60.81
25	Telangana	0.794	3.19	20.47	3.15
26	Tripura	3.059	3.76	10.96	17.97
27	Uttar Pradesh	1.001	96.33	158.95	149.84
28	Uttarakhand	0.886	57.15	66.29	33.59
29	West Bengal	28.004	50.89	57.32	59.39
30	Andaman & Nicobar	1.09	0.9	1.44	1.18
31	Dadra and Nagar Haveli and Daman and Diu	0.17	4.5	0.43	0.00
32	Ladakh	1,56	1.52	0.1049	0.59

ANNEXURE-II

**Annexrefer to in reply to Part (a) to (c) of the Rajya Sabha Unstarred Question No. 2158
to be answered on 19/03/2025**

Details of Participants trained under RGSA/ Revamped RGSA

S.No.	States/UTs	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	155089	649,156	165,001	306581
2	Arunachal Pradesh	0	3,711	6,138	8508
3	Assam	113700	227,733	348,183	129486
4	Bihar	24352	404,406	163,809	412667
5	Chhattisgarh	42115	121,099	163,292	82503
6	Goa	3249	1,777	3,548	3615
7	Gujarat	10455	250	1,938	82133
8	Haryana	4490	4,859	12,431	11840
9	Himachal Pradesh	18387	9,531	92,458	105912
10	Jharkhand	25260	8,302	54,056	85303
11	Karnataka	246328	213,467	363,317	249360
12	Kerala	140390	179,478	149,153	117524
13	Madhya Pradesh	334724	281,610	86,884	202251
14	Maharashtra	632686	1,041,165	984,321	325190
15	Manipur	232	894	5,591	195
16	Meghalaya	1173	11,588	74,410	34698
17	Mizoram	58	2,659	9,800	5994
18	Nagaland	25540	1,832	3,435	3380
19	Odisha	27077	79,116	160,774	202986
20	Punjab	45940	36,378	13,359	111332
21	Rajasthan	3164	2,481	96,389	19760
22	Sikkim	335	13,552	11,249	5290
23	Tamil Nadu	130329	106,560	101,513	73249
24	Telangana	3889	14,506	2,441	1616
25	Tripura	6708	7,743	63,715	48216
26	Uttar Pradesh	140	48,241	144,374	41259
27	Uttarakhand	116042	263,409	82,712	20880
28	West Bengal	378110	174,974	272,762	227879
29	Andaman and Nicobar Islands	553	1,874	2,865	4894
30	Dadra and Nagar Haveli and Daman and Diu	223	575	1,000	1073
31	Jammu and Kashmir	80000	284,138	350,026	77374
32	Ladakh	4898	0	0	26

***as on 13/03/2025**